

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
RAJYA SABHA
QUESTION NO 27.11.2009
ANSWERED ON
INSTRUCTIONS IN MOTHER TONGUE AT PRIMARY STAGE .

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SHRI SHREEGOPAL VYAS

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :-

- (a) the extent of success achieved in introducing primary education in mother tongue;
- (b) the number of schools where primary education is not being provided in mother tongue, State-wise; and
- (c) the action taken so far in accordance with the Directive enshrined in article 350A of the constitution and the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(SMT. D. PURANDESWARI)

(a) to (c): According to Article 350 A of the Constitution of India, "it shall be the endeavour of every State and of every local authority within the State to provide adequate facilities for instruction in the Mother Tongue at the primary stage of education to children belonging to linguistic minority groups". The Government of India has consistently supported the view that Mother Tongue is the best medium of instruction at the primary stage. The National Curriculum Framework (2005) also endorses the use of Mother Tongue in primary education.

Section 29(2)(f) of the Right of Children to Free and Compulsory Education Act, 2009 also provides that the medium of instruction shall, as far as practicable, be in child's Mother Tongue. Data on the medium of instruction in schools is not maintained centrally.